

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

**ORDER NO. 80 of 2024**


Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for CESTAT, New Delhi from **01.07.2024** to **31.07.2024** as follows:-

| DATE                                   | CORAM  | WORKS ASSIGNED  |
|--|--|---|
| From<br>01.07.2024<br>to<br>31.07.2024 | Hon'ble Mr. Justice Dilip Gupta, President and<br>Mr. P. V. Subba Rao, Hon'ble Member (Technical)  | Excise and Customs<br>Division Bench matters                            |
| From<br>01.07.2024<br>to<br>12.07.2024 | Ms. Binu Tamta, Hon'ble Member (Judicial) and<br>Ms. Hemambika R. Priya, Hon'ble Member (Technical)<br>Ms. Rachna Gupta, Hon'ble Member (Judicial) | Service Tax Division Bench<br>matters<br>Single Member Bench<br>matters |
| From<br>15.07.2024<br>to<br>31.07.2024 | Ms. Rachna Gupta, Hon'ble Member (Judicial) and<br>Ms. Hemambika R. Priya, Hon'ble Member (Technical)<br>Ms. Binu Tamta, Hon'ble Member (Judicial) | Service Tax Division Bench<br>matters<br>Single Member Bench<br>matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Santosh Kumar Tiwari)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

**ORDER NO. 81 of 2024**

Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.08.2024** for **CESTAT, Mumbai** as follows:-

| PERIOD                              | CORAM   | WORKS ASSIGNED   |
|-------------------------------------|---|--|
| From<br>01.07.2024 to<br>31.07.2024 | Mr. S. K. Mohanty, Hon'ble Member (Judicial) and<br>Mr. M. M. Parthiban, Hon'ble Member (Technical) | Customs and Excise<br>Division Bench matters   |
| From<br>01.08.2024 to<br>30.08.2024 |   | Customs Division Bench<br>matters  |
| From<br>01.07.2024 to<br>31.07.2024 | Mr. Ajay Sharma, Hon'ble Member (Judicial) and<br>Mr. A. G. Shakkarwar, Hon'ble Member (Technical)  | Service Tax Division<br>Bench matters  |
| From<br>01.08.2024 to<br>30.08.2024 |   | Mr. C. J. Mathew, Hon'ble Member (Technical) and<br>Mr. Ajay Sharma, Hon'ble Member (Judicial) |
| From<br>01.07.2024 to<br>31.07.2024 | Mr. S. K. Pati, Hon'ble Member (Judicial)   | Single Member Bench<br>matters   |
| From<br>01.08.2024 to<br>30.08.2024 | Mr. S. K. Pati, Hon'ble Member (Judicial) and<br>Mr. Anil G. Shakkarwar, Hon'ble Member (Technical) | Excise Division Bench<br>matters   |

Note:

1. In the event of leave/tour of any Member in the Excise/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Customs Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

(Santosh Kumar Tiwari)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

**ORDER NO. 82 of 2024**


Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.09.2024** for **CESTAT, Kolkata** as follows:-

| PERIOD                              | CORAM   | WORKS ASSIGNED                               |
|-------------------------------------|---|--|
| From<br>01.07.2024 to<br>30.09.2024 | Mr. Ashok Jindal, Hon'ble Member (Judicial) and<br>Mr. K. Anpazhakan, Hon'ble Member (Technical)  | Service Tax Division Bench<br>matters        |
|                                     | Mr. R. Muralidhar, Hon'ble Member (Judicial) and<br>Mr. Rajeev Tandon, Hon'ble Member (Technical) | Customs and Excise Division<br>Bench matters |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Santosh Kumar Tiwari)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar  


F.No. 01(03)/Roster/CESTAT/2024/Part – II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

**ORDER NO. 83 of 2024**


Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.08.2024** for **CESTAT, Chennai** as follows:-

| PERIOD                              | CORAM  | WORKS ASSIGNED                                   |
|-------------------------------------|--|--|
| From<br>01.07.2024 to<br>30.08.2024 | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and<br>Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) | Excise and Service Tax<br>Division Bench matters |
|                                     | Mr. P. Dinesha, Hon'ble Member (Judicial) and<br>Mr. M. Ajit Kumar, Hon'ble Member (Technical)               | Customs Division Bench<br>matters                |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Santosh Kumar Tiwari)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/  
Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar